## PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: TRAINING PROGRAMME - Andhra Pradesh Judicial Academy, Secunderabad - XXIV Orientation Course - Nomination of 23 recently promoted Senior Civil Judges for participating in the XXIV Orientation Course for two weeks from 20.07.2015 (Monday) to 01.08.2015 (Saturday) at Andhra Pradesh Judicial Academy, Secunderabad - ORDERS - ISSUED.

REF: Letter Roc.No.385/2015/APJA-Sec'bad, dated 02.07.2015 from the Director (F.A.C.,), Andhra Pradesh Judicial Academy, Secunderabad.

## ORDER ROC.NO.4110/2015-B.SPL. DATED: 67.07.2015

The High Court is pleased to pass the following order:

The following 23 recently promoted Senior Civil Judges, mentioned in column number 2, are hereby nominated to participate in the XXIV Orientation Course for two weeks from 20.07.2015 (monday) to 01.08.2015 (saturday) at Andhra Pradesh Judicial Academy, Secunderabad and they are directed to handover charge of their post(s) to the Officers mentioned against their names i.e., column number 3 and to report at the A.P. Judicial Academy, Secunderabad at 8.30 a.m. on 20.07.2015, to attend the said Course.

SL.	NAME OF THE NOMINATED	PRESIDING OFFICER OF THE
NO.	OFFICER WITH DESIGNATION	COURT PLACED IN
		FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri K.Hanumantha Rao, XI Addl. Chief Metropolitan Magistrate, Secunderabad.	X Addl. Chief Metropolitan Magistrate, Secunderabad.
2.	Sri G.Venkateswarlu, Senior Civil Judge, Penukonda, Anantapuram District.	Senior Civil Judge, Kadiri, Anantapuram District.
3.	Sri D.Ramakanth,  IV Addl. Chief Metropolitan  Magistrate, Hyderabad.	III Addl. Chief Metropolitan Magistrate, Hyderabad.
4.	Smt. R.Srilatha, Prl. Senior Civil Judge, Mahabubnagar.	Senior Civil Judge, Nagarkurnool, Mahabubnagar District.
5.	Smt. C.K.Gayatri Devi, Addl. Senior Civil Judge, Kurnool.	Prl. Senior Civil Judge, Kurnool.

6.	Smt. G.Geetha, Senior Civil Judge, Kovur, Nellore District.	Prl. Senior Civil Judge, Nellore.
7.	Sri K.Pattabhirama Rao, Assistant Director (Law), S.V.P.National Police Academy, Hyderabad.	Get himself relieved.
8.	Smt. Shammi Parvin Sultana Begum, Senior Civil Judge, Dharmavaram, Anantapuram District.	Addl. Senior Civil Judge, Anantapuram.
9.	Smt. K.Sree Devi, II Addl. Senior Civil Judge, Kakinada, East Godavari District.	I Addl. Senior Civil Judge, Kakinada, East Godavari District.
10.	Sri P.Tirumala Rao, Senior Civil Judge, Adoni, Kurnool District.	Prl. Senior Civil Judge, Kurnool.
11.	Sri A.Veeraiah, XVI Addl. Chief Metropolitan Magistrate, Hyderabad.	XVII Addl. Chief Metropolitan Magistrate, Hyderabad
12.	Sri P.Kesavacharyulu, Addl. Senior Civil Judge, Machilipatnam, Krishna District.	Prl. Senior Civil Judge, Machilipatnam, Krishna District.
13.	Smt. S.Sree Vani, VIII Addl. Chief Metropolitan Magistrate, Hyderabad.	VI Addl. Chief Metropolitan Magistrate, Hyderabad.
14.	Smt. P.Neeraja, IX Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	VIII Addl. Senior Civil Judge, Rangareddy District.
15.	Sri P.Bhaskar Rao, Addl. Senior Civil Judge, Madanapalle, Chittoor District.	Prl. Senior Civil Judge, Madanapalle, Chittoor District.
16.	Sri M.Johnson, IX Addl. Chief Metropolitan Magistrate, Hyderabad.	VII Addl. Chief Metropolitan Magistrate, Hyderabad.
17.	Sri T.Raja Venkatadri,	Prl. Senior Civil Judge, Anantapuram.
18.	Sri M.A.Somasekhar, Secretary, District Legal Services Authority, Kurnool.	Prl. Senior Civil Judge, Kurnool.
19.	Smt. P.Manga Kumari,	Prl. Senior Civil Judge, Nandyal,

20.	Sri Shaik Sikinder Basha, Senior Civil Judge, Rayachoti,	Prl. Senior Civil Judge, Rajampet, Kadapa District.
21.	Kadapa District.  Smt. R.Danieruth,  XII Addl. Chief Metropolitan  Magistrate, Hyderabad.	XV Addl. Chief Metropolitan Magistrate for trial of Video Piracy Cases, Hyderabad.
22.	Smt. P.Vijaya Durga, XIII Addl. Chief Metropolitan Magistrate, Hyderabad.	XVII Addl. Chief Metropolitan
23.	Kum. K.Vanisree, Secretary, District Legal Services Authority, Chittoor.	Prl. Senior Civil Judge, Chittoor.

The officers mentioned in Column Number 3, will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers.

On return from the above said Course, the officers mentioned in Column Number 2, will rejoin duty in their respective posts.

- NOTE: 1. The officers who are nominated for the XXIV Orientation Course are entitled only for actual journey time before reporting at Andhra Pradesh Judicial Academy, Secunderabad.
  - 2. The Training Proceedings is placed in the High Court's Web Site <a href="http://hc.tap.nic.in">http://hc.tap.nic.in</a>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.

REGISTRAR (VIGILANCE)

## To

- 1. The Officers.
- 2. The Incharge Officers.
- 3. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
- 4. The Director, S.V.P.National Police Academy, Shivaramapalli, Hyderabad-500052.
- 5. The Metropolitan Sessions Judge, Hyderabad.
- 6. THE PRL. DISTRICT AND SESSIONS JUDGES:Ananthapuram, Chittoor, East Godavari at Rajahmundry, Kadapa, Krishna at
  Machilipatnam, Kurnool, Mahabubnagar, Nellore, Rangareddy District at L.B.Nagar.
- 6A. The Pay and Accounts Officer, Hyderabad.
- 7. THE DISTRICT TREASURY OFFICERS:

Anantapuram, Chittoor, Kakinada, Kadapa, Machilipatnam, Kurnool, Mahabubnagar, Nellore, Rangareddy District at Nampally Exhibition Grounds Hyderabad.

8. The Section Officers: Special Officers Section, Vigilance Cell, B-Section, Work Review Cell, O.P.Cell, Accounts Section, D-Budget Section, Computer Section, High Court of Judicature at Hyderabad.

